

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3910  
ANSWERED ON:19.04.2005  
CUSTODIAL DEATHS  
Joshi Shri Pralhad Venkatesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the deaths caused due to Police torturing in custody all over the country during each of the last three years and thereafter, State-wise;
- (b) whether the Government is aware that the Hong Kong based Asian Legal Resources Centre (ALRC) in its report submitted to UN Human Rights Commission has listed India among other countries that custodial deaths and torture cases in India are on the increase;
- (c) whether the Government is also aware that ALRC has suggested to the Government this inhuman situation can be controlled if India comes forward to accept the provisions of UN Convention against torture the treaty which has come in force way back in 1987; and
- (d) if so, the reaction of the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): A statement showing the state-wise number of custodial deaths reported to the National Human Rights Commission during the last three years i.e. 2002-2003 to 2004-2005 (up to 31.3.2005) is Annexed. Deaths in judicial custody may also be caused due to old age or illness.

(b) to (d): The Government is aware of the report compiled by the Asian Legal Resources Centre (ALRC) on custodial deaths. The Government of India is a signatory to the UN Convention against Torture and Other Cruel, Inhuman or Degrading Treatment or Punishment but has not yet ratified the UN convention as there is a need to bring the existing legislation in conformity with the provisions of the Convention.

Annexure

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3910 FOR 19.4.2005

STATEMENT SHOWING CUSTODIAL DEATHS REPORTED TO NHRC FROM STATE GOVERNMENTS/UTs DURING THE YEARS 2002-2003 TO 2004-2005 (Up to 31.3.2005)

STATE      2002-2003    2003-2004    2004-2005 (Up to 31.03.2005)

PC JC TOTAL PC JC TOTAL PC JC TOTAL

ANDHRA PRADESH	10	112	122	10	114	124	13	116	129
ARUNACHAL PRADESH	2	2	4	2	1	3	-	2	2
ASSAM	15	13	28	6	18	24	4	11	15
BIHAR	4	153	157	9	139	148	3	150	153
GOA	-	1	1	-	-	-	4	4	
GUJARAT	17	34	51	20	37	57	15	54	69
HARYANA	6	41	47	2	49	51	2	49	51
HIMACHAL PRADESH	-	2	2	-	2	2	-	5	5
JAMMU & KASHMIR	-	-	-	-	-	-	-	-	-
KARNATAKA	16	49	65	4	52	56	9	51	60
KERALA	4	50	54	4	51	55	6	51	57
MADHYA PRADESH	1	36	37	3	30	33	2	49	51
MAHARASHTRA	26	117	143	32	148	180	23	138	161
MANIPUR	-	1	1	-	-	-	-	-	-
MEGHALAYA	3	3	6	3	3	6	2	6	8
MIZORAM	-	2	2	-	2	-	-	-	-
NAGALAND	-	-	-	0	0	-	-	-	-
ORISSA	1	41	42	1	52	53	3	39	42
PUNJAB	9	65	74	7	81	88	6	65	71

RAJASTHAN	6	55	61	5	45	50	-	50	50
SIKKIM	-	-	-	-	-	-	-	-	-
TAMILNADU	17	51	68	12	106	118	9	98	107
TRIPURA	1	1	2	-	-	-	1	4	5
UTTAR PRADESH	16	169	185	18	199	217	7	219	226
WEST BENGAL	16	49	65	13	43	56	11	64	75
A&N ISLANDS	-	-	-	-	-	-	-	1	1
CHANDIGARH	-	3	3	-	4	4	1	3	4
D&N HAVELI	-	-	-	-	-	-	-	-	-
DAMAN & DIU	-	-	-	-	-	-	-	-	-
DELHI	2	30	32	3	22	25	5	27	32
LAKSHDWEEP	-	-	-	-	-	-	-	-	-
PONDICHERRY	1	-	1	1	-	1	1	-	1
CHHATISGARH	3	29	32	2	42	44	5	26	31
JHARKHAND	6	41	47	3	53	56	5	66	71
UTTARANCHAL	1	7	8	2	7	9	3	9	12
TOTAL CASES	183	1157	1340	162	1300	1462	136	1357	1493